

S. No.	Name of the Unit	Date and reasons for closure
1.	Rohtas Industries Ltd. Dalmia Nagar, Bihar	Closed since July, 1984 due to labour trouble management deficiency and financial difficulties.
2.	Sone Valley Portland Cement Co. Ltd., Jappla	Under lockout since October, 1985 because of labour trouble and financial difficulties.
3.	Shree Digvijay Cement Co. Ltd., Sewree, Maharashtra	Closed since March, 1985, due to non-fulfilment of requirement of pollution control.

Even before their closure all the above three units were working below their installed capacity mainly for the reasons mentioned above

(d) With a view to meet demand of cement in the country, additional capacity has been sanctioned. The new projects/expansions are being reviewed periodically to ensure their early materialisation. Schemes of modernisation and particularly conversion of wet process units into dry process units, are being encouraged. With a view to mitigate the adverse effects on account of power shortage, the industry is being encouraged to set up captive power generating sets and the units installing new DG sets are being given relief by way of reduction in levy quota. Constant efforts are being made to help the industry in overcoming the infrastructural problems arising out of shortage of coal, power and wagons, etc.

[Translation]

**Staff quarters for Postal Department in Azamgarh U.P.**

1588. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the districts in Uttar Pradesh where staff quarters for Postal Department are proposed to be constructed during the Seventh Five Year Plan period;

(b) whether such quarters will be constructed in Azamgarh;

(c) whether land for their construction has been acquired in Azamgarh;

(d) if so, the location thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

**Out of turn allotment of accommodation to staff**

1589. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the criteria laid down for out of turn allotment of Government accommodation to employees working in the Departments under him;

(b) whether there is a provision for out of turn allotment on humanitarian grounds on the recommendation of Members of Parliament as well; and

(c) if so, the number of houses allotted out of turn during 1985 and upto June, 1986 on the recommendation of Members of Parliament ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Out of turn allotment of quarter is made in